Annexure - 2

Name of the corporate debtor: Sakriya Technologies Private Limited Date of commencement of CIRP: 27/03/2025 (Intimation received on 28/03/2025) List of creditors as on: 25/04/2025

List of Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

(Amount in ₹)													
Sl. No.	Name of creditor							Amount of conti-	Amount of any mutual		Amount of claim under verification	Remarks, if any	
		Date of receipt		Amount of claim admitted	Nature of claim		Whether related party?	% of Voting share in CoC		dues, that may be set-off	admitted		
1	Indo Spirits	04/04/25	7,58,23,913.00	7,58,23,913.00	Outstanding dues on account of regular business	0	No	NA	0	0	0	0	
2	Diwan Spirits	10/04/25	1,26,22,559.62	1,26,22,559.62	Outstanding dues on account of regular business	0	No	NA	0	0	0	0	
3	Aaroha Alcobev Distributors Private Limited	09/04/25	29,49,534.00		Outstanding dues on account of regular business	0	No	NA	0	0	0	0	
4	Neelam Total	10/04/25	9,59,700.00		Outstanding rental dues		No	NA	0	0	0	0	
	I ota i		9,23,55,706.62	9,23,55,706.62		-	-	-	-	-	-	-	